

List of cases where Case Management Hearing was held during the month of August-2023

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-225/19	SUPER HOZER INDUSTRIES VS. PIARE LAL	RAHUL TANDON AND LALIT KUMAR	22.02.2019	03.08.2023
			CS COMM-5102/21	SUPER INDIA PAPER PRODUCTS VS. MOHD. SAMI	M.U. REHMAN AND ALOK VERMA	03.12.2021	03.08.2023
			CS COMM-3512/21	ICICI BANK VS. PG WARDROBE	MANISH YADAV AND MEENAKSHI VERMA	22.09.2021	07.08.2023
			CS COMM-1865/19	KEWAL BROTHERS VS. NEMAT TRADE AGENCY	DEEPAK DHYANI AND ATUL JAIN	10.07.2018	10.08.2023
			CS COMM-875/22	SONY INDIA PVT. LTD. VS. AJAY GUPTA	SANDEEP KHATRI AND S.K. SHARMA	11.03.2022	18.08.2023
			CS COMM-191/2023	SAYA SALES PVT LTD. VS. SHATABDI PEST CONTROL LTD.	M.D. KAMAL AND VAIBHAV KUMAR SHARMA	30.01.2023	23.08.2023
			CS COMM-1616/2020	RAHUL JAIN VS. THE WICKER AGE	SANJAY AGGARWAL AND ARMAN KHAN	20.07.2020	24.08.2023

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			CS COMM-4410/21	SURINDER SINGH ARORA VS. SUMAN DUA	PARTH MAHAJAN AND MANORANJAN KUMAR	29.10.2021	26.08.2023
			CS COMM-3981/21	NARAIN FOODS VS. HITESH GARG	SANJAY GUPTA AND SANJAY GARG	07.10.2021	28.08.2023
			CS COMM-2983/19	BEHARI JI DEALERS VS. CHARLIE REAL ESTATES PVT. LTD.	SANJEEV NIRWANI AND NIDHI TOMAR	08.12.2019	29.08.2023
			CS COMM-227/23	SUDHIR KR. GUPTA VS. AMARJEET SINGH	VAIBHAV GUPTA AND DURGESH JAIN	06.02.2023	29.08.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS(COMM)163/2022	MUKESH GOEL VS NDMC	SH AVINASH TRIVEDI (P) & SH SANJEET Malik(D)	12-04-2022	02-08-2023
			CS(COMM)4929/2021	SURIYA ROSHINI LTD VS UNITED INSURANCE COMPANY	SH.SHASHI-IKANT CHAUHAN	25-11-2021	03-08-2023
			CS(COMM)2429/2022	PRAKASH DIS-TRIBUTORS VS GUDDU	SH.HIMAN-SHU GOEL (P) & SH.JITEN-DRA REXWAL (D)	02-11-2022	08-08-2023

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		CS(COMM)2319/2022	RAM PAL VS NATIONAL INSURANCE	SH.LAXMI KANT KOTHARI (P) & MS GAUTAMI (D)	11-10-2022	10-08-2023
		CS(COMM)2335/2022	HEMANT SETHI VS RAL LAL BAGGA	SH.KULDEEPC HAPRANA (P)	14-10-2022	10-08-2023
		CS(COMM)1327/2020	PUMA SE VS ASHOK KUMAR	SH. SHIVANGI KOHLI	17-09-2020	21-08-2023
		CS(COMM)1313/2020	ASK AUTOMOTIVE PVT LTD VS ASHOK KUMAR	MS. PRIYA NAGPAL	11-09-2020	22-08-2023
		CS(COMM)3318/2021	KASHMIRI LAL VS VIJAY KUMAR	SH RAKESH PATIYAL(P) & SH PRADEEP KUMAR (d)	14-09-2021	28-08-2023
		CS(COMM)128/2018	PLAZA ELECTRICAL VS AGGAARWAL SALES	MS ISHITA SEHGAL & SH KUNAL KUMAR	02-06-2018	26-082023
		CS(COMM)3302/2021	SHREE SIDH INTERNATIONAL VS ADA FASHION	SH PANKAJ SHARMA	13-09-2021	29-08-2023

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		CS(COMM)2131/2022	UMESH TYAGI VS MCD	SH AKHIL RANA & SANJEET MALIK		29-08-2023
		CS(COMM)922/2022	PRAMOD SINGHAL VS SANJAY KE GUPTA	SH SANJAY GARG	22-03-2022	31-8-2023
		CS(COMM)1674/2022	BHARAT BHUSHAN MAHAJAN VS ANNAPURNA AGRONIS	SH GAURAV SINGH	08-07-2022	31-8-2023
		CS(COMM)1937/2022	BEAUTY ARTS PRINTS VS TOP STITCH FASHION	SH ANUKOOL CHAWLA (P) * & SH TUSHAR THAREJA	04-08-2022	31-8-2023
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL CS (COMM)273/2023	DINESH SHARMA PROP OF M/S TRIUMPH INCORPORATION VS. NEELAM MADAN	NEELAM MADAN	14.02.2023	03.08.2023
		CSRAHUL (COMM)2492/2022	SINGH VS. BHAVNEET KAUR	MANISH KUMAR	15.11.2022	07.08.2023
		CS (COMM)-2382/2022	M/S ORIENTS LINKS PVT. LTD. VS. RAJNISH BANSAL	SH. MAHESH SHARMA	20.10.2022	09.08.2023

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		CS (COMM)2670/2022	SHREE AMBIKA IMPEX LTD VS. TREVANI INTERNATIONAL PVT LTD	J.K. GHAYLAYAN	12.12.2022	17.08.2023	
		CS (COMM)1702/2020	KRBL LTD VS. TRICON POLYFABS PVT LTD AND ORS.	K.B BANSAL	10.11.2020	19.08.2023	
		CS (COMM)-2746/2022	ANIL KUMAR BANSAL VS. M/S SHAKTI CONSTRUCTION AND Ors.	SH. DHEERAJ JAGWANI	23.12.2022	29.08.2023	
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	CS (COMM)273/2023	DINESH SHARMA PROP OF M/S TRIUMPH INCORPORATION VS. NEELAM MADAN	NEELAM MADAN	14.02.2023	03.08.2023
		CS (COMM)2492/2022	RAHUL SINGH VS. BHAVNEET KAUR	MANISH KUMAR	15.11.2022	07.08.2023	
		CS (COMM)-2382/2022	M/S ORIENT LINKS PVT. LTD. VS. RAJNISH BANSAL	SH. MAHESH SHARMA	20.10.2022	09.08.2023	
		CS (COMM)2670/2022	SHREE AMBIKA IMPEX LTD VS. TREVANI INTERNATIONAL PVT LTD	J.K. GHAYLAYAN	12.12.2022	17.08.2023	

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			CS (COMM)1702/2020	KRBL LTD VS. TRICON POLYFABS PVT LTD AND ORS.	K.B BANSAL	10.11.2020	19.08.2023
			CS (COMM)-2746/2022	ANIL KUMAR BANSAL VS. M/S SHAKTI CONSTRUCTION AND Ors.	SH. DHEERAJ JAGWANI	23.12.2022	29.08.2023
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL				
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL				
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL				
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL				

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10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
13	SH. SANJEEV KUARM SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL				
14	Sh. Dinesh Bhatt DJ (Commercial Court)-01	West	NIL				
15	MS. HEMANTI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	cs comm 252/2020	Maxx Impex Pvt Ltd Vs. VinayJain	PAJAY SHARMA	07.07.2020	17.08.2023
			CS COMM 8/2022	POLYBLEND INDIA DHARYA POLYMERS	SUDHIR KR VS SUKHIJA	03.01.2022	16.08.2023

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16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL				
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL				
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL				
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL				
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/156/2022	STATE BANK OF INDIA Vs KESHAV GOYAL	VARUN CHANDIOK	11.02.2022	22.08.2023
			CS (COMM.)/626/2022	SPICEJET MARCHANDISE PVT. LTD. Vs NILESH TUKARAM MUTAGEKAR SOLE PROP. MACRO	MUKESH SHARMA	16.07.2022	24.08.2023
21	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.)/402/2022	UCO BANK VS. KARAN PAL	MR. SHIKHAR KUMAR	04.05.2022	03.08.2023



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		CS (COMM.) 341 / 2022	AURIGAIN CONSULTANTS PVT. LTD. VS. AKASH VIJAY KABRA	MR. SHUBHASHIS H KR.	11.04.2022	10.08.2023	
		CS (COMM.) 667 / 2021	HOUSING DEVELOPMENT FINANCE CORP. LTD. VS. MANOJ KUMAR	MR. PRADEEP KR. JHA	24.12.2021	18.08.2023	
		CS (COMM.) 800 / 2022	STATE BANK OF INDIA VS. MS. KANCHAN AGGARWAL SOLE PROP.	MR. VARUN CHANDOK	19.09.2022	18.08.2023	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM.)/390/2022	BANK OF INDIA Vs. PRIYANKA SALUJA & ANR.	Ankit Kumar Vs. Maurya	30-04-2022	10-08-2023
		CS (COMM.)/130/2021	RAJ LUBRICANTS Vs. AL DUA FOOD PROCESSING PVT. LTD.	DUSHYANT NAYAK	24-03-2021	10-08-2023	
		CS (COMM.)/595/2022	RASHTRIYA MAHILA KOSH RURAL Vs. APANJAN	PRABHAKAR AWASTHI	08-07-2022	11-08-2023	
		CS (COMM.)/253/2022	HEMA BARANWAL Vs. ASWATH INFRATECH PVT. LTD.	UMESH KUMAR BURNWAL	02-03-2022	25-08-2023	

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			CS (COMM.)/252/2022	SATYA PRAKASH BARANWAL Vs. ASWATH INNOVATION PVT. LTD.	UMESH KUMAR BURNWAL	02-03-2022	25-08-2023
23	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS DJ315/22	SUNSPOT CAFE PRIVATE LIMITED Vs. SHRI KURMAMOSESES	Sh. S.S. Tomar	19.05.2022	20.10.2023
			CS (COMM)46/21	M/S HEMCO RSJ JV Vs. INSTA POWER LTD.	Sh. Vinod Sharma	18.01.2021	09.10.2023
			CS (COMM)136/23	METTLER TOLEDO INDIA PVT. LTD. Vs. QUALIX INFORMATION SYSTEM LLP	Sh. Vijay Shankar	13.03.2023	13.10.2023
			CS DJ580/21	M/S SHUBHAM GOLDIEE MASALE PVT LTD Vs. B.M. ENTERPRISES	Sh. Arpit Singh	26.11.2021	19.10.2023
			CS (COMM)173/22	SUNIL KUMAR Vs. RISHI GUPTA/ DIRECTOR	Sh. Rishabh	02.03.2022	10.10.2023
			CS (COMM)553/22	ALGORT TECHNO SOLUTIONS PVT LTD Vs. SKY CONSTRUCTION COMPANY	Sh. Nikhil Dogra	21.09.2022	16.10.2023

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24	SOUTH	NIL	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERCIAL COURT)-02			
25	South	NIL	SH. SANDEEP YADAV			
26	South	CS (COMM.) 147/2023	M/S CLIX CAPITAL VS. M/S VIVEKANAND HOSPITAL	Nil	Nil	23-08-23
		CS (COMM.) 461/2022	ARTHEON ELECTRONICS VS. BHEL	Nil	Nil	14-08-23
		CS (COMM.) 167/2023	NIKE INNOVATE VS. SHILPA SINGHAL	Nil	Nil	11-08-23
		CS (COMM.) 72/2023	BANK OF BARODA VS. MONIKA HARSH	Nil	Nil	05-08-23
27	SOUTH-EAST	NIL	SH. LAL SINGH, DISTRICT JUDGE			

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28	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
29	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/24/2019	WEBKUL SOFTWARE PVT. LTD. Vs SUDHARKAR SINGH	VINOD DUBEY(P),	20-02-2019	26-08-2023
			CS (COMM)/266/2019	M/S AIRTEC ELECTROVISION PVT. LTD. Vs M/S INNOVENT PANEL WORKS PVT. LTD.	Deepak Kumar Mishra(P),	15-04-2019	19-08-2023
			CS (COMM)/315/2019	M/S BODY SPACIAL PVT. LTD. Vs M/S A.S. INTERNATIONAL	JAGJIT SINGH(P),	08-01-2019	29-08-2023
			CS (COMM)/449/2019	M/S R.G. BIO COSMETICS PVT. LTD. Vs M/S SAI WORLD	SHALABH GUPTA(P),	30-07-2019	31-08-2023
30	MS. ANU GROVER BALIGA	SOUTH-EAST	CS/DJ/503/2021	SANJEEV KUMAR JHA VS. SUNIL KUMAR	SH. KARTICKAY MATHUR	24.07.2021	3 & 6 of Oct. PE, 16 & 17 of Oct. DE, 20/11/2023 Final Argument
			CS/DJ/1545/2018	M/S SSIPL LIFESTYLE PRIVATE LIMITED Vs. M/S GEN X CLUB	SH. VISHNU DUTT SHARMA	15.10.2018	26, 27 & 30 of Oct. 2023 PE, 21 & 22 Nov. 2023 DE 20.12.2023 F. Arg.

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31	SH. BHUPESH KUMAR	SOUTH-EAST	CS (COMM)/20/2020	SARJEEVAN SINGH Vs M/S AUTO KASHYAP INDIA PVT LTD	NARENDER KUMAR	08-01-2020	10-08-2023
			CS (COMM)/35/2022	M/S ARMA INFOSERVE INDIA PVT LTD Vs UMA SHARMA	SANJAY SINGAL	05-01-2022	11-08-2023
			CS (COMM)/191/2020	M/S SUPER CASSETTES INDUSTRIES PVT. LTD. Vs INFORMATION TV PRIVATE LIMITED	VIHAN DANG	27-07-2020	11-08-2023
			CS (COMM)/196/2020	CENTRAL BANK OF INDIA Vs M/S ASHIRWAD ELECTRONICS	SHABAD KHAN	05-08-2020	19-08-2023
			CS (COMM)/91/2020	M/S RAM CHARAN BANSAL CONSTRUCTION PVT LTD Vs DELHI JAL BOARD	VIVEKANAND	07-02-2020	21-08-2023
			CS (COMM)/109/2022	M/S ROCK AND STORM BOTTLERS PVT LTD Vs DTTDC LTD.	SANJEEV GUPTA	19-01-2022	24-08-2023
			CS (COMM)/50/2020	M/S SUDRAJ PACKERS PVT LTD Vs M/S MISTUI O.S.K LINE (INDIA ) PVT LTD	SURI AND COMPANY LAW FIRM	23-01-2020	28-08-2023

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			CS (COMM)/108/2022	M/S ROCK AND STORM BOTTTLERS PVT LTD Vs DTTDC LTD.	SANJEEV GUPTA	19-01-2022	24-08-2023
32	MS NIRJA BHATIA	SOUTH-EAST	NIL				
33	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM) 385/22	SHREE BABASOMNATH LOGISTICS VS ROOTS COOLING SYSTEMS PVT. LTD.	MD. ABSAR AHMAD	21.04.2022	01.08.2023
			CS(COMM) 446/22	M/S CHAMBAL FERTILISERS AND CHEMICALS LTD. VS M/S AMIT KHAD BHANDAR	VARUN GUPTA	13.05.2022	03.08.2023
			CS(COMM) 937/22	AAREM TRADEX PVT. LTD. VS ADDISTRO TECHNOLOGIES PVT. LTD.	JAYA PAHWA	15.09.2022	19.08.2023
			CS(COMM) 463/22	ADNO UNIFORMS PVT. LTD. OCS GROUP INDIA PVT. LTD.	VIKRANT CHAUDHARY	06.05.2022	21.08.2023
34	SH. SANJAY SHARMA-I	EAST	CS COMM.78/2023	BANK OF BARODA VS. DILEEP KUMAR	SUDHA SHUKLA VS. VISHAL NAGAR	25-02-2023	11-08-2023

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			CS COMM.NO.357/2022	INDIAN OVERSEAS BANK VS MAHESH PAL	DEVANSHI VS SS TOMAR	21-11-2022	16-08-2023
			CS COMM.259/2022	NARESH KUMAR VS PREM UGIWAL	PK JHA VS.AKSHITA	24-08-2022	29-08-2023
			CS COMM.NO.111/2022	DEEPA SINGH VS. BASIC CLOTHING PVT. LTD.	PRADEEP KUMAR VS. SANDEEP SINGH	13-08-2021	29-08-2023
35	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	CS COMM/207/2021	TRANSPORT INDIA 3 PL VS PRADEEP KUMAR JAIN	JUST JURIS, ADVOCATES, CONSULTANT S & SOLICITORS	22-11-2021	25-08-2023
36	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	CS(COMM)-122/2022	ITD CEMENTATIO N INDIA LTD VS. ARMAAN STEEL	SAURABH BHARGAVAN	22-10-2022	21.08.2023
			CS(COMM)-22/2023	THE KANGRA CO OPERATIVE BANK LTD VS. SH. RAJESHWAR	SHANTANU BHARDWAJ	06-03-2023	25.08.2023
37	SH. BRIJESH KUMAR GARG	Shahdara	CS (COMM)608/22	SARAOGI SUPER SALES PVT. LTD. Vs. PARESHBHAIP RAKASHBHAITHAKKAR	Sanjay Kumar Pawar	02-11-2022	02.08.2023

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		CS (COMM)296/19	PUNJAB AND SIND BANK Vs. KAPIL AND ANR	Ms. Jyoti Rajshree	07-12-2019	03.08.2023
		CS (COMM)597/22	M/S MSAFEEQUM ENTS PVT LTD Vs. M/S NUTECHCONTRACTS PRIVATE LIMITED	Sh. Deep Soni	29-10-2022	07.08.2023
		CS (COMM)724/22	MANMOHAN SINGH Vs. M/S REAL TOUCH AND ORS	Sh. J.S. Juneja	22-12-2022	22.08.2023
		CS (COMM)8/23	PUNJAB NATIONAL BANK Vs. VISHNU PRASAD SINHA	Sh. Ajay Kumar Sharma	06-01-2023	22.08.2023
		CS (COMM)193/23	KAWALJEET SINGH Vs. M/S S. DESAI AND ASSOCIATES PVT LTD	Sh. Ankur Singhal,	13-04-2023	24.08.2023
		CS (Comm.) No.705/22	Saraogi Super Seals Pvt. Ltd. vs. M/s Butterfly	Sh. Sanjay Panwar	17-12-2022	28.08.2023
38	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	NIL				



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39			SH. SURENDER S. RATHI				
40			SH. REETESH SINGH				
41	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	CS/COMM/268/2019	SHIVAM IT SOLUTION PVT LTD VS THE MANAGING DIRECTOR DELHI TOURISM AND TRANSPORTATION	IT NAVREEN JAIN	29.08.2019	07.08.2023
			CS/COMM/571/2022	RAINBOW INTERNATIONAL AND ORS VS KLAS PRODUCTS PVT LTD	BHARAT BAGGA	19.07.2022	08.08.2023
			CS/COMM/270/2022	BHARAT BHUSHAN SINGHAL SAURABH KUMAR VS FIRM	TECHNO JURIS LAW	20.04.2022	09.08.2023
			CS/COMM/421/2019	UTTAM STEEP ALLOYS PVT LTD VS M/S BHUPESH STEEL PVT LTD	PANKAJ GUPTA	02.12.2019	14.08.2023
			CS/COMM/330/2021	UNION BANK OF INDIA VS DARSHAN HANDLOOM EMPORIUM	INDU KAUL AND CO	05.07.2021	16.08.2023

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			CS/COMM/156/2021	HAZORILAL AND SONS JEWELLERS VS RAVINDER KUMAR	Devna Soni	25.02.2021	21.08.2023
			CS/COMM/30/2020	RAJDHANI FLOUR MILLS LTD VS RAKESH KUMAR	SANJAY KRISHNA MISHRA	20.01.2020	31.08.2023
42	SH.VINOD YADAV		CS/COMM/366/22	Smitz Polytek (P) Ltd. Vs. M/s Smitz Marketing	Kushal Gupta	13.09.18	01.08.23
			CS/COMM/698/21	M/s NGE Power (P) Ltd. Vs. M/s Sunfuel Technologies LLP & Ors.	Ishita Roy	10.12.21	02.08.23
			CS/COMM/92/21	Central Bank Of India Vs. Pawan Mathur & Ors.	Tarun Kr. Tyagi	06.02.21	03.08.23
			CS/COMM/482/21	Advance Metering Technology Ltd. Vs. M/s Empress Infrastructure (P) Ltd. & Anr.	Hemant Singh	20.09.21	03.08.23
			CS/COMM/266/22	Swift Secritas (P) Ltd. Vs. MBS School of Planning Architecture	Sunil Goyal	18.04.22	03.08.23

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			CS/COMM/668/22	Robotech (P) Ltd. Vs. Robotics Wizards	M S Sharma	16.08.22	07.08.23
			CS/COMM/93/20	M/s BPE Electronic Services (P) Ltd. Vs. M/s Heritage Foods Ltd.	Amit Sharma	04.03.20	08.08.23
			CS/COMM/373/21	Shri Shyam Overseas LLP Through its partner Sh. Durga Ram Vs. SPM PVC Industries (P) Ltd. Through its	Surendra Kr.	31.07.21	10.08.23
			CS/COMM/743/21	Krishan Pal Vs. Shri Ram General Insurance Co. Ltd. & Anr.	Piyush Mittal	23.12.21	10.08.23
			CS/COMM/745/21	Krishan Pal Vs. Shri Ram General Insurance Co. Ltd. & Anr.	Piyush Mittal	23.12.21	10.08.23
			CS/COMM/41/22	Chhabi Jain Vs. Yogesh Goel	Rahul Sharma	11.01.22	10.08.23
			CS/COMM/477/22	Vandana Sahni Vs. HDFC Ergo General Insurance Co. Ltd.	Navneet Goyal	02.06.22	14.08.23

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			CS/COMM/522/21	Renu Taneja Vs. M/s JJ Textile & Anr.	Anjaneya Mishra	05.10.21	16.08.23
			CS/COMM/548/22	Ashwani Kr. Vs. Scraft Products (P) Ltd.	Manoj Kr.	11.07.22	16.08.23
			CS/COMM/286/19	Trimax International Vs. Narwal Food Product (P) Ltd.	Aarti Manchanda	20.08.19	17.08.23
			CS/COMM/20/22	Nitin Aggarwal Vs. Nitin Mittal	Varun Kr. Jain	06.01.22	17.08.23
			CS/COMM/173/19	Yuvraj Mishra Vs. Mamta Mittal	Punit Jain	03.07.19	21.08.23
			CS/COMM/417/22	M/s Shivam Agency Vs. M/s Redson Retail & Reality (P) Ltd. & Ors.	Kailash Sharma	18.05.22	21.08.23
			CS/COMM/125/19	Swift Secritas (P) Ltd. Vs. Orange County Resident Welfare Association	Garima Gupta	16.05.19	22.08.23

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS/COMM/721/21	Saroj Super Speciality Hospital Vs. M/s Supercut Engineering Works	Sandeep Vishnu	17.12.21	23.08.23
			CS/COMM/512/22	Texzium International (P) Ltd. Vs. SRC Natura Products Ltd.	Chopra	09.06.22	23.08.23
			CS/COMM/16/20	Pure & Cure Healthcare (P) Ltd. Vs. Opho Remedies (P) Ltd. & Ors.	Arvind K. Jha	13.01.20	24.08.23
			CS/COMM/660/22	Napin Impex Ltd. Vs. Bagpoly Enterprises	Arvind K. Jha	13.01.20	24.08.23
			CS/COMM/232/20	M/s Stonex India (P) Ltd. Vs. Union Bank of India	T.K Dadhich	28.11.20	28.08.23
			52/20	M/s Indu Arts Vs. M/s Gowtham Cotton Karur, India & Ors.	S.K Sharma	31.01.20	29.08.23
			221/20	Jai Kr. Haufen Trading (P) Ltd. And Ors.	Mayank Gakkhar	23.11.20	29.08.23

Sr. Court No	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
		381/22	Rajni Kasliwal Vs. Sati Internation And Ors.	Anuj Jain	16.10.18	31.08.23	
		293/21	Suman Sarkar Vs. M/s Jagannath Institute of Management Sciences	Fahad Imtiaz	09.04.21	31.08.23	
43	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
44	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 142/2023	M/S FLYJAC LOGISTICS PVT. LTD. VS M/S KRISHAN RESINS AND PIGMENT PVT. LTD.	SAHIL GUPTA	24.03.2023	01.08.2023
		CS COMM. 205/2023	M/S BESTECH ENTERPRISES VS M/S SRI SRINATH INFRA	BHARAT GARG	26.04.2023	07.08.2023	
		CS COMM. 206/2023	UNION BANK OF INDIA VS PARVEEN KUMAR	SARTHAK BHATIA	25.04.2023	08.08.2023	
		CS COMM. 221/2023	UNION BANK OF INDIA VS SAI FASHION	ABHIMANYU	01.05.2023	09.08.2023	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS 15/2023	COMM. PUNJAB NATIONAL BANK VS M/S SHIV SAGAR MEDICOS	MAYANK	10.01.2023	14.08.2023
			CS 1/2023	COMM. M/S DIAMOND INTERNATIONAL PVT. LTD. VS RAM DARSHAN SINGH	SUNIL KUMAR, P.K. CHAUDHARY	11.01.2023	14.08.2023
			CS 140/2023	COMM. BANSAL TRADING COMPANY VS KAYAAN MARKETING AND DISTRICUTION	LALIT KUMAR	23.03.2023	14.08.2023
			CS 197/2023	COMM. STATE BANK OF INDIA VS SURESH SINGH RAWAT	KLOKESH KUMAR	01.05.2023	16.08.2023
			CS 63/2023	COMM. CANARA BANK VS SBHS ENTERPRISES	PANKAJ RAI	07.02.2023	17.08.2023
			CS 553/2022	COMM. HOUSING DEVELOPMENT FINANCE CORPORATION VS MUNISH SARIN	SANJAY, AMAN SINGH	16.12.2022	22.08.2023
			CS 549/2022	COMM. STATE BANK OF INDIA VS LATA	ARVIND GUPTA	09.12.2022	23.08.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM. 218/2021	M/S PRESTIGE FINVEST VS M/S SOURA NATURAL ENERGY	RAKESH SHRIVASTAVA	21.09.2021	26.08.2023
			CS COMM. 528/2022	CANARA BANK VS N.D. PRODUCTS	CHITRA MALHOTRA	15.11.2022	28.08.2023
			CS COMM. 125/2023	CANARA BANK VS M/S KAKEM DI HATTI	CHITRA MALHOTRA	15.03.2023	28.08.2023
			CS COMM. 321/2023	ICICI BANK VS SURENDRA KUMAR PATEL	RAJESH KUMAR	14.07.2023	28.08.2023
			CS COMM. 117/2023	JAI MAAS VAISHANO STEEL VS GULSHAN GUGANI	SUMIT ARORA, INDERNEEL CHAUDHARY	10.03.2023	28.08.2023
			CS COMM. 24/2023	INDIAN OVERSEAS BANK VS NAZIR AHMAD	RITU	17.01.2023	29.08.2023
			CS COMM. 71/2023	SATYA PARKASH AND, BROTHERS VS MUNICIPAL CORPORATION OF DELHI	DHARAMVEER, SANJEEV MALIK	13.02.2023	29.08.2023



Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM/211/2020	BANK OF BARODA M/S IMPEX VS SUDHA SHUKLA A.V.		24.12.2020	31.08.2023
45	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02		CS (COMM)/11/23	IDBI BANK RAY ENTERPRISES VS	Ms. Divya Nanda	03/01/2023	01/08/2023
			CS (COMM)/209/22	J.B. GREEN RLF FASHION VS	Sh. CHARAN S. VERMA	05/05/2022	01/08/2023
			CS (COMM)/278/22	SUSHIL KR B CHAUDHARY VS	Sh. Som K Prakash	02-06-2022	03-08-2023
			CS (COMM)/330/22	DYNAMIC STAFFING ASTAM VASU VS	Sh. LUCKY SHARMA	02-07-2022	21/08/2023
			CS (COMM)/176/21	PNB MAHINDER KAUR KHANNA VS	Sh. PARIKSHIT MAHIPAL	13-08-2021	21-08-2023
			CS (COMM)/326/22	BIJAY KR TIWARI LARSEN AND TOURBS VS	Sh. PANKAJ VSKUMAR	01-07-2022	22-08-2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM)/159/21	PAVO INDUSTRIES VS DURGA TRADING	Sh. CHIRAG MAHALWAL	02-08-2021	22-08-2023
			CS (COMM)/160/21	SEASONS OVERSEAS VS DURGA TRADING	Sh. CHIRAG MAHALWAL	02-08-2021	22-08-2023
			CS (COMM)/224/22	KAILASH TECH VS DIGITECHCAL L	Sh. AJAY KUMAR PANDEY	18/05/2022	29-08-2023
			CS (COMM)/231/22	UNION BANK OF INDIA VS DELTA INDUSTRIES	Sh. RAJENDRA SYADAV	18/05/2022	31-08-2023
46	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS(Comm)/65/2021	HI TECH GEO SYNTHETIC VS SPDD INFRA	DURGESH PAL & CO	19.02.2021	02.08.2023
			CS(Comm)/106/2020	SBI VS VIKAS KUMAR	AMIT CHAWLA	17.03.2020	08.08.2023
			CS(Comm)/107/2023	CANARA BANK VS SWASTIK SHG	VIJAY MOHAN GOSWAMI	02.03.2023	16.08.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS(Comm)/108/2023	CANARA BANK VS ASHRA SHG	VIJAY MOHAN GOSWAMI	02.03.2023	16.08.2023
			CS(Comm)/154/2022	NEERAJ KUMAR RAVINDER SINGH	RADHEY VSSHYAM	02.04.2022	18.08.2023